

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

26.06.2020

C.P.C/350/37/2020

O.A./350/559/2019

M.A./350/242/2020

ITEM NO:14

FOR APPLICANTS(S) Adv. :

DR SAMIR KUMAR NANDA

-V/S-

MR VAIDYA RANJAN KOTECHA & ORS

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.Paul



Notes of The Registry	Order of The Tribunal
	<p>None appears on behalf of the petitioner.</p> <p>2. Mr. S.Paul, Ld. Counsel, is present on behalf of the alleged contemnors.</p> <p>3. In course of hearing, Mr. Paul filed copy of the order dated 24.06.2020 and submitted that the order of this Tribunal has already been complied with.</p> <p>4. We have gone through the order dated 24.06.2020, which reads as under:</p> <p style="padding-left: 40px;">".....the competent authority has permitted you to join in the National Institute of Homeopathy, Kolkata. Accordingly, you are requested to join in the National Institute of Homeopathy, Kolkata.</p> <p>The Hon'ble CAT order also mentioned that your leave is to be adjusted against your leave due. You are, therefore, requested to submit leave application in the prescribed format along with the joining report for regularization of your absence from duty."</p> <p>5. In view of the above, the C.P. is dropped. Notices are discharged.</p> <p>6. The applicant shall be at liberty to challenge the order, if aggrieved.</p>

(DR. NANDITA CHATTERJEE)  
MEMBER(A)

( BIDISHA BANERJEE)  
MEMBER (J)

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